

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016  
AND  
APPEAL NO. 122 OF 2016 & IA NO. 278 OF 2016**

**Dated: 16<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.NO. 54 of 2016 & IA No. 140 of 2016**

**Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup  
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

**A. No. 122 of 2016 & IA No. 278 of 2016**

**Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

**ORDER**

List these matters on 04.05.2017. Interim order to continue till then.  
Pleadings be completed. Tag to Appeal No. 41 of 2016

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**